

ORGANIZERS



BHARATA MATA SCHOOL OF LEGAL STUDIES
Affiliated to Mahatma Gandhi University, Kottayam
ISO 9001 : 2015 CERTIFIED



NATIONAL WEBINAR ON MEDIATION IN INDIA IN THE CONTEXT OF NEWLY PASSED MEDIATION BILL 2023

INAUGURATION OF THE PROGRAMME

JUSTICE A MUHAMED MUSTAQUE

JUDGE, HIGH COURT OF
KERALA



RESOURCE PERSON

ADV. P. R. SHAJI

PRESIDENT OF IIMA



**SATURDAY,
SEPTEMBER
23RD, 2023.**

FOR FREE REGISTRATION CLICK THE LINK
BELOW:

[HTTPS://FORMS.GLE/8EUPONDJVHSKNLYF8](https://forms.gle/8EUPONDJVHSKNLYF8)

TIME : 5.30 PM - 8.00 PM

BSOLS ADR INTERNATIONAL (BADRI)

ABOUT THE PROGRAM

Bharata Mata School of Legal Studies, Choondy, Aluva, Ernakulam, in association with Bharata Mata ADR International (BADRI) and the Indian Institute for International Mediation & Arbitration (IIIMA), is conducting a national webinar on the topic “Mediation in India in the context of the newly passed Mediation bill 2023” on Saturday, 23rd of September, 2023, from 5.30 PM to 8.00 PM.

The programme will be inaugurated by Hon’ble Justice A Muhamed Mustaque, Judge, High Court of Kerala.

The resource person of the program is Adv P. R. Shaji, the President of the Indian Institute for International Mediation & Arbitration (IIIMA).

The webinar will discuss the new trends of Mediation in the light of newly passed Mediation bill 2023 in India followed by an interactive session with the resource person at the end of the program.

- Last day of registration : September 17, 2023
- E-Certificate will be issued to the participants
- The link of the webinar will be sent to the participants after the registration

Contact Us:

Jinesh M (Faculty Co-ordinator) : 9745746723

Aadithya Menon (Student Co-ordinator) :
8921909603

Zeba Mujeeb (Student Co-ordinator) :
8075183103